

Mr. Speaker: I do not know. Hon. Members know how to move the House.

Shri Nath Pai: I am not asking about your ruling; I accept it. I am asking the Leader of the House whether the House will get an opportunity to discuss this major treaty involving such a huge financial burden. It is not an ordinary thing that can be hushed up. The whole House has been agonisingly waiting for this treaty and it has come. We shall say the appropriate things when the debate comes, but now I want to know from the Leader of the House whether he will consider the request of the Opposition for a discussion.

Mr. Speaker: I am really surprised. Hon. Members are aware of the procedure. Government by itself has not brought up this treaty for ratification nor has asked this House to exercise its opinion upon this. If any hon. Member wants particular matter to be discussed, there are rules of procedure by which he can always ask that this House should discuss a particular matter. If I give my consent, certainly the House will have an opportunity.

Shri Vajpayee (Balrampur): The hon. Minister has just made a statement; the House can be given an opportunity to discuss that statement.

Mr. Speaker: Let the hon. Members read the statement and then they know how to move this House.

12.33 hrs.

COMMITTEE OF PRIVILEGES

EXTENSION OF TIME FOR PRESENTATION OF REPORT

Sardar Hukam Singh (Bhatinda): I beg to move:

"That the time for the presentation of the report of the Committee of Privileges on the question of privilege regarding alleged aspersions on the Speaker and the

House made by Shri Dharendra Bhowmick in a pamphlet, be extended upto the 23rd December, 1960".

Mr. Speaker: The question is:

"That the time for the presentation of the report of the Committee of Privileges on the question of privilege regarding alleged aspersions on the Speaker and the House made by Shri Dharendra Bhowmick in a pamphlet, be extended upto the 23rd December, 1960".

The motion was adopted.

MOTOR TRANSPORT WORKERS BILL

EXTENSION OF TIME FOR PRESENTATION OF REPORT OF JOINT COMMITTEE

Shri Mulchand Dube (Farrukhabad): I beg to move:

"That the time appointed for the presentation of the Report of the Joint Committee on the Bill to provide for the welfare of motor transport workers and to regulate the conditions of their work be extended upto the 5th December, 1960".

Shri Tangamani (Madurai): I want to know why the time should be extended, because it is a very small Bill.

Shri Mulchand Dube: Clause-by-clause consideration of the Bill has been finished. There is only one small thing which remains to be done, which could not be done because Rajya Sabha was not sitting and it would involve considerable expenditure to have the meetings. Therefore, the time was extended to save expense.

Mr. Speaker: The question is:

"That the time appointed for the presentation of the Report of the Joint Committee on the Bill to provide for the welfare of motor